

12. Aralam:—In so far as the Aralam farm is concerned, the production is mainly of plantation crops and details are as under:—

Sl. No.	Crops	1995-96
(a)	Coconut	20.93 Lakhs No. Qtls.
(b)	Cashew	4046 ..
(c)	Rubber	1280 ..
(d)	Cocoa	2000 ..
(e)	Pepper	165 ..
(f)	Areca nut	761 ..
(g)	Mango	51 ..
(h)	Coffee	9 ..
(i)	Other Misc.	— ..

#### Projects in Delhi

3117. SHRI VIJAY GOEL : Will the PRIME MINISTER be pleased to state:

(a) the number of projects being run in the National Capital Territory of Delhi with assistance from the Union Government;

(b) the number out of these projects which have been completed in time; and

(c) the number out of these projects which could not be completed in time and the cost escalation thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING & PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) The information is being collected from the Government of NCT of Delhi.

#### Foreign Secretary Level Talks

3118. DR. SANJAY SINH : Will the PRIME MINISTER be pleased to state:

(a) whether India's offer to resume the suspended Foreign Secretary level talks in New Delhi on June 22, 1998 has been rejected by the Government of Pakistan;

(b) if so, the details of the reasons advanced by them in this regard; and

(c) the Governments' reaction in the regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) to (c) In response to our invitation to the Pakistan Foreign Secretary to visit New Delhi on June 22, 1998 to resume the Foreign Secretary level dialogue, Pakistan invited our Foreign Secretary to visit Islamabad for talks on June 20, 1998. The content and tone of Pakistan's response indicated that it was not a serious offer but only a propaganda exercise.

[English]

#### Opening of Tetulia Corridor

3119. SHRIMATI MINATI SEN : Will the PRIME MINISTER be pleased to state:

(a) whether any dialogue has been initiated with Bangladesh for opening of the Tetulia corridor so vital for the interest of both the countries;

(b) if so, the progress so far made in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) No, Sir.

(b) Does not arise.

(c) Bangladesh has not agreed to provide India any road transit facility across its territory.

#### Uranium Ore

3120. SHRI P.R. KYNDIAH : Will the PRIME MINISTER be pleased to state:

(a) whether the scientists from the Pune-based Agharkar Research Institute have tried out a successful process for extraction of pure Uranium from low and medium grade ores through leaching process;

(b) whether the scientists have suggested that given the size of India's nuclear programme, we require twice or thrice the known resources of Uranium ore;

(c) whether the Government are aware that the Meghalaya has some promising findings of Uranium Ore of 'good' grade; and

(d) if so, the steps taken to exploit the reserves in Meghalaya?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE):

(a) It has come to the notice of the Government that reports have appeared in a section of the local press on the work of the type being carried out at the Institute, as mentioned in part (a) of the question. Similar research is also being carried out at some of the research & development units of the Department of Atomic Energy.

(b) The established resources of uranium in the country are sufficient for the existing and approved programme for generation of nuclear power

(c) Yes, Sir.

(d) Uranium Corporation of India Ltd. (UCIL), a public sector undertaking of the Department of Atomic Energy has initiated preliminary action to exploit the said reserves.

#### Kendriya Vidyalaya

3121. SHRI M. RAJIAH : Will the PRIME MINISTER be pleased to state:

(a) whether certain facilities extended to the Embassy staff are not extended to the staff of the Kendriya Vidyalaya at Moscow, who are also treated as the staff of the Embassy during their tenure of posting at Moscow;

(b) if so, the reasons for such difference of treatment of these employees in allotment of accommodation, repairs and arranging the fixtures;

(c) whether the Fifth Pay Commission recommendations have been implemented for Kendriya Vidyalaya of Moscow; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE):

(a) The Kendriya Vadyalaya, Moscow, comes under the administrative jurisdiction of the Kendriya Vidyalaya Sangathan, New Delhi, an autonomous body under the Ministry of Human Resource Development. The rules applicable for the Vidyalaya's administration are the IFS (PLCA) Rules which are also applicable to Embassy personnel. The Kendriya Vidyalaya teachers are provided

all consular facilities as for non-diplomatic officials of the Embassy. They are provided official passports and their visas are secured through the Russian Ministry of Foreign Affairs. Like Embassy staff members, their residential accommodation is secured at concessional rates through the Russian Department for Servicing Foreign Diplomats (UPDK), and they get medical treatment at concessional rates from the "Diplomatic polyclinic".

However, the Kendriya Vidyalaya, Moscow, is a self-financial institution and meet its financial needs from the tuition fees charged from its students. The teachers of the Vidyalaya are not borne on the strength of the Embassy of India, Moscow. The facilities extended to them are perforce circumscribed by the availability of funds to the Kendriya Vidyalay, as it is self-financing.

(b) While allotment of accommodation to the Kendriya Vidyalaya teachers is secured from the UPDK, the maintenance, repairs, fixtures, etc. are provided for out of the Kendriya Vidyalaya budget. The Principal of the Kendriya Vidyalaya decides the priority to be assigned to repairs, maintenance, etc. on the basis of funds available.

(c) and (d) Relevant instructions for the implementation of the Fifth Pay Commission recommendations insofar as the Kendriya Vidyalaya is concerned have not been received by it from the Kendriya Vidyalaya Sangathan. However, steps have been taken by the Kendriya Vidyalay to have these instructions expedited. Meanwhile, pending receipt of these instructions, Embassy of India, Moscow, has taken a decision to pay salaries to the Kendriya Vidyalaya teachers as per the new scales, and this decision has been implemented.

[Translation]

#### Underground Water

3122. SHRI MAHESH KANODIA : Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received any proposal from the Government of Gujarat for increasing underground water level in the State;

(b) if so, the salient features thereof;

(c) whether such scheme is likely to be implemented in other States of the country;

(d) if so, whether the Union Government have mobilised additional financial resources for the implementation of this scheme; and